

High Courts in respect of which proposals were received. This increase has been made in the following High Courts from the dates posts are filled up:—

Excluding 2 posts of Permanent Judges

Name of the High Court	Number of posts increased	
	Permanent	Additional
Allahabad	..	9
Madhya Pradesh	..	6
Karnataka	1	5
Himachal Pradesh	..	2
Patna	..	3
Rajasthan	..	1
Delhi	..	4
Madras	3*	..
	4	30

created in lieu of 2 posts of Additional Judges.

- (vi) The Supreme Court Rules have been amended to vest more powers in the Registrar and Judge in Chambers so that the time of the Court is not wasted in petty miscellaneous matters. Other amendments have also been made in the rules for the purpose of expedition.
- (vii) Cases involving a common question are being grouped together by several High Courts so that with one judgment the whole group would be disposed of.
- (viii) In so far as the subordinate judiciary is concerned, an imperative need in many States is the creation of more Courts. This is primarily a matter for the States to consider. However, the Department of Justice on its own

initiative took up the matter with the Seventh Finance Commission which, after taking into account the revenues available with the different States, has recommended grants under Article 275 aggregating Rs. 24 crores specifically for the establishment of 538 additional criminal and civil courts in certain States.

- (ix) The Law Commission were requested to suggest measures for expeditious disposal of cases. They have sent a Report regarding measures required for quicker disposal of cases in the trial courts but have yet to send their report in respect of the High Courts/Supreme Court,
- (x) Letters have been addressed to the Bar Councils and Bar Associations requesting them for cooperation and also for suggestions for speedy disposal of cases.

Licences for rolling mills for Mini Steel plants

373. SHRI HAREKRUSHNA MALLIK:

SHRI HARISHANKER BHABHRA:
SHRI JAGDISH PRASAD MATHUR:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that in August 1977, he had announced liberal grant of licences for 'captive' rolling-mills for such mini-steel plants as did not have their own rolling-mills;
- (b) what are the names of mini-steel plants which had applied for licences for rolling-mills; and
- (c) what action Government have taken in this regard?

THE MINISTER OF STEEL AND MINES SHRI BIJU PATNAIK: (a.) to (c). A statement is laid on the Table of the House.

Statement

(a) No, Sir. In the Press Note issued on 26th August, 1977, it was stated that the applications of the Electric Arc Furnace Units for getting up Rolling Mills would be considered on merits and preference would be given to units wishing to establish high carbon and alloy steel wire rod mills.

(b) The names of mini-steel plants which had applied *for* licences for rolling mills are as under: —

1. M/s. Zenith Steel Pipes and Industries Ltd., Bombay.
2. M/s. Bengal Arc Steel Limited, Calcutta.
3. M/s. Rathi Alloy and Steel Limited, New Delhi.
4. M/s. KAP Steels Limited, Bangalore.
5. M/s. Saroj Steels and Alloys Limited, Bellary.
6. M/s. Modella Steels and Alloys Limited, Bombay.
7. M/s. Mohta Ispat Limited, New Delhi.
8. M/s. Mohatta Alloys and Steels Limited, New Delhi.
9. M/s. Vardhman Spinning and General Mills Limited, Faridabad.
10. M/s. Somani Steels Limited, Kanpur.
11. M/s. B. D. Steel Castings Limited, Jullundur.
12. M/s. Sanghvi Steels Limited, Bombay.
13. M/s. Purulia Steels Limited, Calcutta.
14. M/s. Modern Steel, Limited, Mandi.
15. M/s. Brindavan Alloys Limited, Bangalore.

16. M/s. Shriniwas Steel Limit**, Jhansi.
17. M/s. Hope (India) Limited, Calcutta.
18. M/s. Ravindra Steels Limited, Nagpur.
19. M/s. Rishaibh Ispat Limited, Delhi.
20. M/s. Mohan Steels Limited, Kanpur.
21. M/s. Universal Ferro Alloys Limited, Faridabad.
22. M/s. Sjdhartha Ferro Alloys, Limited, Calcutta.
23. M/s. Paliwal Mini Steel (India) Limited, Delhi.
24. M/s. Paliwal Mini Steels (India) Limited, Delhi.
25. M/s. Ashoka Alloy Steels (P) Ltd., Amfoala City.
26. M/s. Haryana Electrosteel Ltd., New Delhi.
27. M/s. Partap Rajasthan Special Steels Ltd., Jaipur.
28. M/s. Durxung Steels Limited, Dehra Dun.
29. M/s. Rathi Ispat Limited, Delhi.
30. M/s. Dabriwala Steel and Engineering Company Ltd., Faridabad.
31. M/s. Kashi Ispat (P) Ltd., Varanasi.
32. M/s. Piramal Steels Ltd., Bombay.
33. M/s. Bengal Ferro Alloy Steel, Calcutta.
34. M/s. Singh Alloy and Steel Limited, Calcutta.
35. M/s. Canara Steels Limited, Mangalore.
36. M/s. Ishwar Industries Ltd., New Delhi.

(c) Out of the above list of applicants, 12 firms were issued Letters of Intent, two of which were later